

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Principal Judges, Family Courts,  
Allahabad, Banda, Chitrakoot, Fatehpur, Hamirpur, Jalaun at  
Orai, Jhansi, Kanpur Nagar, Kaushambi, Lalitpur, Mahoba,  
Raebareli, Ramabai Nagar and Unnao.**

**No. 521/Admin.(Services)/2023 Dated: Allahabad: August 07, 2023**

**Subject: Regarding Nomination of Family Court Judges of Districts of  
Allahabad Cluster for Participation in the Gender Sensitization  
Workshop, scheduled to be held on 12-13 August, 2023  
(Saturday-Sunday) at Allahabad.**

**Sir/Madam,**

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Family Court Judges of districts of Allahabad cluster, i.e., **Allahabad, Banda, Chitrakoot, Fatehpur, Hamirpur, Jalaun at Orai, Jhansi, Kanpur Nagar, Kaushambi, Lalitpur, Mahoba, Raebareli, Ramabai Nagar and Unnao** for participation in the **captioned Gender Sensitization Workshop, scheduled to be held on 12-13 August, 2023 (Saturday-Sunday) at Allahabad.**

I am, therefore, to request you to kindly attend the captioned Training Workshop at **Meeting Hall (First Floor), Drummond Road Guest House, Allahabad High Court** and also inform the other Family Court Judges of your respective Judgeship to attend the same, accordingly.

Yours sincerely,

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For the Registrar General"**

**No. 521(i)/Admin.(Services)/2023 Dated: Allahabad: August 07, 2023**

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar (J) (Inspection), High Court, Allahabad.
3. The Director, JTRI, Lucknow.
4. The Deputy Registrar, S.F.C.M. Cell, High Court, Allahabad.

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**"For the Registrar General"**